

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2013

Dated: 2nd May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Steel Furnace Association of IndiaAppellant (s)

Versus

**Punjab State Electricity Regulatory Commission & ...Respondent (s)
Anr.**

Counsel for the Appellant (s) : Mr. Sunil Sharma

Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri (for R-2)
Mr. Sapesh Kumar (for R-1)

ORDER

As agreed by the learned counsel for the parties, Post the matter for
hearing on **14.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg